

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2568
ANSWERED ON:26.08.2013
AGRI PROCESSED PRODUCTS
Agarwal Shri Rajendra

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there has been decline in the export of processed/value added agricultural products;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total processed/value added agricultural products exported and the foreign exchange earned therefrom during each of the last three years and the current year, country-wise;
- (d) whether the Government has taken decision to permit the export of processed/value added agricultural products even in the event of restriction/ban imposed on export of the basic farm produce; and
- (e) if so, the details thereof and the reasons therefor along with the impact of such policy on the prices of such goods in the domestic market?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

- (a) No, Madam.
- (b) Does not arise.
- (c) The foreign exchange earned by exporting processed/ value added agricultural products including top five destinations for the last three years and current year are as under:

Value: USD Million							
Country	2010-11	Country	2011-12	Country	2012-13	Country	2013-14#
	Value		Value		Value (P)		
U S A	172.33	U S A	224.64	U S A	226.27	U S A	34.27
U K	75.08	U K	101.37	U K	94.96	U K	17.05
UAE	60.68	UAE	86.90	UAE	87.91	UAE	15.28
Nepal	46.33	Saudi Arabia	58.35	Saudi Arabia	71.35	Saudi Arabia	14.15
Netherland	37.67	Nepal	53.84	Nepal	60.76	Nepal	13.39
Others	580.95	Others	840.81	Others	938.46	Others	159.37
Total	973.04	Total	1365.91	Total	1479.70	Total	253.51

Source: DGCI&S (BRC code 28, 29, 30), # April – May, 2013-14.

P- Provisional

(d & e) Yes, Madam. The Government has, vide notification no. 31(RE-2012) dated 04th February, 2013, decided to allow the export of 14 commodities/product groups of processed/value added agricultural products like cereal flours/meals, preparation of cereals etc., milk products like casein and caseinates, butter, cheese, curds etc., value added products of onion, and peanut butter even in the event of possible restriction/ ban on the export of its basic farm produce in future.

The export of above mentioned processed/value added agricultural products constitute a miniscule portion of overall exports of agriculture commodities, and would therefore have no impact on their prices in the domestic market. Such a decision has been taken to ensure a consistent and stable policy for processed and /or value added agri products and for enabling India to move up the value chain in export of agricultural commodities. This would also ensure better realization to farmers, minimizing post harvest losses, employment generation in food processing industries, ensuring investments in creation of infrastructure facilities for agricultural produce.